

Hidayatullah National University Of Law Chhattisgarh (Sanshodhan) Act, 2010

18 of 2010

[19 August 2010]

CONTENTS

- 1. Short Title And Commencement
- 2. Amendment Of Section 7

Hidayatullah National University Of Law Chhattisgarh (Sanshodhan) Act, 2010

18 of 2010

[19 August 2010]

An Act to amend the Hidaytullah National University of Law Chhattisgarh Adhiniyam, 2003. Be it enacted by the Chhattisgarh Legislature in the Sixty-first Year of the Republic of India as follows: * Published in the Chhattisgarh Rajpatra (Asadharan) dated 19-8-2010 Page 456(1).

1. Short Title And Commencement :-

(1) This Act may be called the Hidayatullah National University of Law Chhattisgarh (Sanshodhan) Adhiniyam, 2010.

(2) It shall come into force on the date of its publication in the Official Gazette.

2. Amendment Of Section 7 :-

In sub-section (1) of Section 7 of the Hidayatullah National University of Law Chhattisgarh Adhiniyam, 2003 (No. 10 of 2003) for the words "The Chief Justice of the Supreme Court of India shall be the Visitor of the University" the words "The Chief Justice of the Supreme Court of India or his nominee, who shall be a sitting Judge of the Supreme Court of India shall be the Visitor" shall be substituted.